

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF December 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1341/2025	18-12-2025	M/S S.K. EDUCATIONS PVT. LTD. VS. R. JOHN PAUL & ORS.	ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	18-12-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/631/2025	30-05-2025	M/s B.R. TECH TEX RAJASHEKHAR MP NALLA Prop. M/s ZIVA DYE CHEM	8860459079	advpiyushpahuja91@gmail.com	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1136/2025	31-10-2025	S N ELECTEL PRIVATE LIMITED Vs ALFA DEAL PRIVATE LIMITED	9312401165	bhushan_anant@hotmail.com	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1162/2025	07-11-2025	YOGESH MALIK PROP. OF M/S MALIK BOOKSELLERS AND STATIONERS Vs YOGESH SETHI PROP. OF M/S VIDYARTHI SETI SCHOOL WEARS	9717175409	NA	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1177/2025	12-11-2025	PARAS ALUMINIUM PVT. LTD Vs ASMA	9899104342	arunyadavi131@gmail.com	02.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1036/2025	20-09-2025	RITESH VERMA INTERNATIONAL PRINT O PAC LIMITED	7683073187	verma.vishwendra@yahoo.co.in	09.12.2025
			COURT ROOM 310	EX (COMM)	CS (COMM)/1102/2025	16-10-2025	JAI NARAIN RADHEY SHYAM CO PVT LTD Vs DAMAN JIT SINGH AHLUWALIA	9999369931	siddhantbangao4@gmail.com	12.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1288/2025	04-12-2025	Sunita Verma Proprietor of Ms Manoj Jewellerz Vs Abdul Wahid Mandal	7299200008	shriramverma1990@gmail.com	20.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCAT E EMAIL	DATE OF ELECTRONIC SERVICE PROCESS
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	615 / 2025	05.08.2025	Shappoorji Pallonji and co. pvt. ltd. and Shapoorji Pallonji w.l.l Vs M/s QATAR AUTO ELECTRIC WORKS	MR. SAURABH BINDAL 9953858787		02.12.2025
				CS – COMM	594 / 2025	29.07.2025	Canara Bank Vs Subash Chandra Gautam	MR. PRATAP CHANDRA RANA 9716431093		10.12.2025
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT RECOVERY	FORCS (COMM)/74 6/25	23/09/25	CANARA BANK VS —	EKANT LUTHRA 8376841313		45992
				SUIT RECOVERY	FORCS (COMM)/74 7/25	23/09/25	CANARA BANK VS KUNAL RAJNI SETHI	KUNAL SHARMA 9999003674		45992
				SUIT RECOVERY	FORCS (COMM)/74 8/25	23/09/25	CANARA BANK VS KUNAL ARYAN SHARMA	KUNAL SHARMA 9999003674		45992
				SUIT RECOVERY	FORCS (COMM)715 /24	05/09/24	UCO BANK VS SHASHI BHARTIYA VIDHIKANT PRAKASHAN	SHASHI VIDHIKANT MAURYA 8736089618		45993
				SUIT RECOVERY	FORCS (COMM)/852/25	10/11/25	STATE BANK OF INDIA VS —	ASHISH BATRA 9891223874		45994
				SUIT RECOVERY	FORCS (COMM)/5802/24	19/12/24	M/S HTL LOTIGISTICS INDIA PVT. LTD. VS SOVI BIPNEET SINGH	NOT AVAILABLE		45994
				PETITION U/S 90MP OF ARBITRATION & CONCILIATION ACT	(COMM)/311/25	128/11/25	HERO HOUSING FINANCE LTD VS —	ASHISH KUMAR SINGH 9818437075		45994
				SUIT RECOVERY	FORCS (COMM)/680/25	01/09/25	MANOJ KUMAR VS —	AMIT KUMAR 9811766971		45994

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				SUIT RECOVERY	FORCS (COMM)/64/25	29/01/25	MOGLI LABS INDIA PVT. LTD. VS	HARSH VARDHAN	9250730788		45996
				SUIT RECOVERY	FORCS (COMM)/665/25	25/08/25	CAPT TAPAN BEHL VS SPICE JET LIMITED	SUSHANT PVTRAO	NOT AVAILABLE		45997
				SUIT RECOVERY	FORCS (COMM)/515/25	10/07/25	PAPER DREAMS PVT. LTD. VS	MOHIT AGGARWAL	9818110100		45999
				PETITION U/S 90MP OF ARBITRATION & CONCILIATION ACT	(COMM)/31/25	28/11/25	AXIS FINANCE LTD. VS	ASHISH KUMAR SINGH	9818437075		45999
				SUIT RECOVERY	FORCS (COMM)/641/25	14/08/25	PUNJAB NATIONAL BANK VS	VIKASH KUMAR	9958481375		46003
				SUIT RECOVERY	FORCS (COMM)/620/25	07/08/25	AMOD RAI VS	TARUN DIWAN	9999779373		46006
				SUIT RECOVERY	FORCS (COMM)/77/25	01/02/25	TNSI RETAIL PVT LTD VS RAJA FUN FOODS PVT LTD	VARUN SHANKAR	9818895165		46007
				SUIT RECOVERY	FORCS (COMM)/497/25	04/07/25	M/S PARAGON INDUSTRIES LTD THOROUGH ITS AUTHORIZED REPRESENTATIVE MR RAJAT SAINI VS	JAGRITI JAIN	8007218437		46008
				SUIT RECOVERY	FORCS (COMM)/439/25	18/05/24	STATE BANK OF INDIA, BRANCH JEEVANTARA VS	ADAITA KUMAR ROUT	NOT AVAILABLE		46013
				SUIT RECOVERY	FORCS (COMM)/637/25	13/08/25	M/S MOGLI FINANCE PVT LTD VS	TARUN VERMA	7503622353		46013

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				SUIT FOR RECOVERY	FORCS (COMM)/450/25	03/06/25	PERNOD INDIA PVT. LTD. VS RICARD SINGHAL	ANKUR SINGHAL	NOT AVAILABLE		46014
				SUIT FOR RECOVERY	FORCS (COMM)/723/25	17/09/25	FMS FR. MEYER SOHN INDIA PVR. LTD VS	KANISHK AGARWAL	NOT AVAILABLE		46014
				OBJECTION PETITION U/S 34 OF ARBITRATION AND CONCILIATION ACT	OMP (COMM)/190/25	27/11/25	SANJAY GANDHI MEMORIAL HOSPITAL VS	PRANAV JAIN	9873333064		46014
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM 204/25	21.04.2025	SBI VS MAHESH LAVUSHETTY	RANI BHARDWAJ	9643680913	rbhardwajaassociate@gmail.com	16.01.2026
			6, New Court Block-I	Commercial	CS COMM 540/2025	29.11.2025	RK & COMPANY VS KULDEEP SINGH RATHEE	VINAY KUMAR VERMA	9651997182	rangoliseth@gmail.com	13.12.2025
			6, New Court Block-I	Commercial	CS COMM 195/25	17.04.2025	SBI VS PREETI DEVI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23.01.2026
			6, New Court Block-I	Commercial	CS COMM 335/2024	12.07.2024	AKG SHUTTERING KDP PRIVATE LTD VS BUILDWELLS SINGH VACHHER	GURSAT SINGH	9811105891	gursat@gsvlegal.com	16.01.2026
			6, New Court Block-I	Commercial	CS COMM 513/2025	10.11.2025	BANK MAHARASTRA RAKESH KUMAR VS NI KUMAR MUDGIL	KADAMBI	9871226784	kkmudgil29@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	CS COMM 544/2025	03.12.2025	PNB VS KAPIL JAIN	VIKRAM GOLA	9811244509	vikramgola2010@gmail.com	27.01.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL	DATE OF ELECTRONIC SERVICE PROCESS
		6, New Court Block-I	Commercial	OMP (COMM) 8711/2025	02.12.2025	FINGROW CAPITAL PVT LTD VS BRANCLEY IMPLEX PRIVATE LTD	8700133719	jkschauhan@rediffmail.com	06.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 8938/2025	06.12.2025	AXIS BANK LTD VS PRAVIN	1141513189	avinash.adv@gmail.com	10.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 8939/2025	06.12.2025	AXIS BANK LTD VS SHABNAM	1141513189	avinash.adv@gmail.com	10.01.2026
		6, New Court Block-I	Commercial	OMP (COMM) 8940/2025	06.12.2025	AXIS BANK LTD VS SUMIT YADAV	1141513189	avinash.adv@gmail.com	10.01.2026
		6, New Court Block-I	Commercial	CS COMM 309/2025	07.07.2025	WAGO PVT LTD VS N ASSOCIATES	9810781705	NOT PROVIDE D	10.01.2026
		6, New Court Block-I	Commercial	CS COMM 545/2025	03.12.2025	SANJAY GUPTA VS SANJAY RASTOGI	9810652956	CMGOYAL ADVOCATE@GMAIL.COM	27.01.2026
		6, New Court Block-I	Commercial	CS COMM 415/2025	03.09.2025	LUCKY GENERATORS PVT LTD VS OMAXE INDIA THROUGH PROPRIETOR	9999886478	GUPTAABHINAY@GMAIL.COM	05.01.2026
		6, New Court Block-I	Commercial	CS COMM 507/2025	06.11.2025	BANK OF BARODA VS SANJAY KUMAR GUPTA	9717099220	eramadv2000@gmail.com	05.02.2026
		6, New Court Block-I	Commercial	CS CMM 506/2025	06.11.2025	BANK OF BARODA VS RAVINDRA KUMAR	9717099220	eramadv2000@gmail.com	05.02.2026
		6, New Court Block-I	Commercial	CS COMM 505/2025	06.11.2025	STATE BANK OF INDIA VS KRIPAL SINGH	9717099220	eramadv2000@gmail.com	05.02.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS COMM 404/2025	25.08.2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS THE GLOBAL FOOD PRODUCTS	9205089671	ANGPART NERSLAW YES@GMAIL.COM	28.01.2026
			6, New Court Block-I	Commercial	CS COMM 496/2025	30.10.2025	GLOBAL MEDILIFE SOLUTION VS ABDUL SALAM WANI	7048945800	parveenmalik63@gmail.com	29.01.2026
25	SH. SANDEP YADAV	SOUTH	NIL							
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/5966/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs AMRITPAL SINGH	9958726491	jangraadvocate@gamil.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8107/2025	04-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs P), KUNAL GHANGORIA	9958726491	jangraadvocate@gamil.com	02.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8108/2025	04-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs P), ABDUL SAMEER	9958726491	jangraadvocate@gamil.com	02.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/538/2025	27-11-2025	SPOTLIGHT ENTERPRISES PVT LTD Vs DOPPELT COMMUNICATIONS PVT LTD	9899249819	adv.himanshukapoor@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8109/2025	04-11-2025	DHARA MOTOR FINANCE LTD Vs SHRI BALAJI CONSTRUCTION COMPANY	9999855157	advjitender yadav2017@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8349/2025	14-11-2025	KOTAK MAHINDRA PRIME LIMITED Vs MANOJ KUMAR JAIN	9958726491	jangraadvocate@gamil.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8347/2025	14-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ARVIND MEENA	9958726491	jangraadvocate@gamil.com	03.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8348/2025	14-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAJESH VISHWAKARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6192/2025	28-08-2025	AXIS BANK LTD MURSALIM H	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	03.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6319/2025	30-08-2025	AXIS BANK LTD DILEEP KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6321/2025	30-08-2025	AXIS BANK LTD TOUSHIF	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8430/2025	19-11-2025	AXIS BANK LTD SUBEG SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8431/2025	19-11-2025	AXIS BANK LTD LAKSHYA STONE CRUSHER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8432/2025	19-11-2025	AXIS BANK LTD SATYABHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8380/2025	17-11-2025	AXIS BANK LTD AKASH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8429/2025	19-11-2025	AXIS BANK LTD RAJNEESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8378/2025	17-11-2025	AXIS BANK LTD RAM BHOOL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/8379/2025	17-11-2025	AXIS BANK LTD Vs SAHID ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	08.12.2025
		29, New Court Block-II	Commercial	CS (COMM)/548/2025	04-12-2025	Jugal Kishore Chowdhury Charitable Educational Trust Vs L Brace Radical Credit Rating Private Limited	P.K. AGARWAL	8285230770	Office@pkagrawaladvocates.com	08.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/6188/2025	28-08-2025	PIRAMAL FINANCE LTD Vs SANTOSH HADA	ANANJAY SINGH(P),	7030378800	asaplegalanadadvocates@gmail.com	08.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/5801/2025	21-08-2025	AXIS BANK LTD Vs YASHENDRA KUMAR DUBEY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/4993/2025	28-07-2025	AXIS BANK LTD Vs AKHILESH KUMAR SANKHWAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.12.2025
		29, New Court Block-II	Commercial	CS (COMM)/214/2025	23-04-2025	MALIKA BUDHIRAJ D/O ANIL BUDHIRAJ Vs SURKHI MATHARU D/O SH IPS MATHARU	Raghavendra Mohan Bajaj(P),	9910609504	off.rmp@gmail.com	12.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/6287/2025	29-08-2025	M/S YES BANK LIMITED Vs NAJMA BEGUM	ANANJAY SINGH(P),	7030378800	asaplegalanadadvocates@gmail.com	16.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/8625/2025	29-11-2025	AXIS BANK LTD Vs NAGWANSHI BUILDING MATERIAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	17.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/8343/2025	14-11-2025	AXIS BANK LTD Vs DESHRAJ	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
		29, New Court Block-II	Commercial	OMP (COMM)/8340/2025	14-11-2025	AXIS BANK LTD Vs SHIV NAND MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8342/2025	14-11-2025	AXIS BANK LTD Vs BIHARILAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/9060/2025	10-12-2025	Axis Bank Ltd Vs SAURABH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8338/2025	14-11-2025	AXIS BANK LTD Vs SONPAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8336/2025	14-11-2025	AXIS BANK LTD Vs MUKESH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8160/2025	07-11-2025	AXIS BANK LTD Vs RAJKUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8159/2025	07-11-2025	AXIS BANK LTD Vs VEERU SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8158/2025	07-11-2025	AXIS BANK LTD Vs PRATAP NARAYAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8157/2025	07-11-2025	Axis Bank Ltd Vs TARGET BUILDWELL INDIA PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8161/2025	07-11-2025	AXIS BANK LTD Vs MANEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8341/2025	14-11-2025	AXIS BANK LTD Vs RAMCHANDRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE ID EMAIL	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8162/2025	10-07-2025	AXIS BANK LTD Vs MURTAZA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8339/2025	14-11-2025	AXIS BANK LTD Vs AMIT KUMAR DIXIT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8337/2025	14-11-2025	AXIS BANK LTD Vs SURESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/303/2025	04-07-2025	IFFCO MC CROPS SCIENCE PVT LTD Vs BOKAKHAT WHOLESALE CONSUMERS COOPERATIVE STORE LIMITED	Shubham Saigal(P),	9407223688	shubhamsaigalo6@gmail.com	19.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/561/2025	13-12-2025	KEYSTONE SOLUTIONS Vs AMBROSIA BRANDS PRIVATE LIMITED	Chetan Roy(P),	011-46541551, 011-45036338	chetan@integritylawfirm.co	20.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/267/2025	28-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SHIRDI SAI BABA GINNING AND PRESSING INDUSTRY AND ANR	Sumedha Sindhu(P),	9729367777	sumedha@exidem.com	20.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/557/2025	10-12-2025	CHIMES AVIATION PVT LTD Vs THE NATIONAL INSURANCE CO LTD	NAVDEEP SINGH(P),	9811311360	nsingh_19028@yahoo.co.in	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8350/2025	14-11-2025	TATA CAPITAL LTD Vs D S HOMES CONSTRUCTION PRIVATE LIMITED	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8811/2025	10-12-2025	AZAM Vs MANOJ SEJWAL	ANANT RAO(P),	9210029087	advocatekrgupta1984@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8196/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs RAMDAS CHAURASIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	26.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/8590/2025	28-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs APOORV SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8203/2025	07-11-2025	PIRAMAL AND HOUSING FINANCE LIMITED Vs THAYIL PONMUDIYAN NIKHIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8202/2025	07-11-2025	PIRAMAL AND HOUSING FINANCE LIMITED Vs MONU MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	26.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/575/2025	24-12-2025	Max Healthcare Institute Limited Vs Eye Max Hospital	RAUNAQ KAMATH	9999947699	raunaq@ira.law	26.12.2025
			29, New Court Block-II	Commercial	CS (COMM)/390/2025	19-08-2025	BANK OF INDIA Vs ANANDITA KUMARI	KUMAR VISHWJEET(P),	9718909886, 8882642450	adv.vishwjeet@gmail.com	26.12.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 455/2025	06-10-2025	SHUBHAM MASALE VS GOLDIEE	Sharvan Bansal	9810017859	rishi@uniteddandunited.com	17-12-2025
			40, New Court Block-II	Commercial	CS (COMM) 517/2025	11-11-2025	GD FOODS MANUFACTURING	PINKY KUMARI(P),	931978335	advocatepinkyko109@gmail.com	17-12-2025
			40, New Court Block-II	Commercial	CS (COMM) 546/2025	03-12-2025	PARMIT SANGHUNI	DAVESH VASHISHTHA(P),	7982104633	davesh@dvipattorneys.com	17-12-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/808/2025	08.10.25	VIJAY THAREJA KUMAR	MUDIT SOOD	9810247240	adv.muditsood@gmail.com	26.12.25

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
					CS/COMM/2890/2024	18.07.25	BENTLEY SYSTEMS VS. ATOMGEO	Ankur Katyal	N/A	ankurkatyal@asklegal.co.in	22.12.25
					CS/COMM/028/2025	13.12.25	VIJAY KUMAR AGGARWAL VS. M/S PIONEER MEGA	Hemant Gupta(P),	9811249331	legalteam.plc@gmail.com	22.12.25
					CS/COMM/024/2025	13.12.25	CANARA BANK VS. SANDEEP GAHLAWAT	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	22.12.25
					CS/COMM/882/2025	03.11.25	ABRARI GADJET TRADING VS. YOGESH CHANDOLA	Sumit Kr. Chauhan	9599501822	semper.fiel.d.jus@gmail.com	22.12.25
					CS/COMM/819/2025	09.10.25	AB PAL ELECTRICALS VS. MAHESH BAL	Harshit Chawla	9910009277	kclegal@gmail.com	22.12.25
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	Ex - Award by Arb/14/2025	03-12-2025	UGRO CAPITAL LTD Vs KRISHNA ELECTRONICS AND ORS	Sanjay Kumar Singh(P),	9810318803	leagumdelhi@gmail.com	--
				Commercial Suit	CS (COMM)/989/2025	03-12-2025	M/S ANGEL NETWORKING SOLUTIONS Vs GAURAV SEHRAWAT(P), POWER NETWORKS AND ORS		9717219890	advpiyal2021@gmail.com	--
				Commercial Suit	CS (COMM)/994/2025	04-12-2025	SHRI AKHILESH SINGH Vs SAARTHI PEDAGOGY PVT LTD	Rajendra Yadav(P),	9312046733	yadvavrazen@gmail.com	--
				Commercial Suit	CS (COMM)/992/2025	04-12-2025	M/s Ismartu India Private Limited Vs K K OVERSEAS PRIVATE LIMITED	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	--
32	MS. NEELAM SINGH	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	66/2025	23.01.2025	Sipahi Singh Vs M/S Sh Yogra Engineering Pvt. Gullaiya Ltd.		9811132049	advocageyograj.gullaiya@gmail.com	09.12.2025
				CS (comm)	785/2025	25.09.2025	Plus 4 U Solutions Pvt. Ltd. Vs M/s Pandoraprakashara Inc. & Yashprakashara	Satya prakashara	7763088371	satyaprakashsharan@gmail.com	09.12.2025
				CS (comm)	937/2025	20.11.2025	M/S Print & Enterprise Pvt. Ltd. Vs Maurya printers Pvt. Ltd.	Rajendra Yadav	9312046733	yadvavrazen@gmail.com	19.12.2025
				CS (comm)	947/2025	22.11.2025	Manash Lifestyle Pvt. Ltd. Vs Maivam Enterprise	Ayush Dey	9818823289	ininfo@deyandkumhar.com	13.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Misc(DJ)	1170/2025	30.10.2025	PSA Nitrogen Ltd. Vs Blue Star Limited & Another	Devesh Kumar Malan	9758321008	lawintotollp@gmail.com	05.01.2026
				CS (comm)	949/2025	22.11.2025	E3 Panel Industries vs Vishnu Kumar	Tarun Gulyani	7827867679	e3legal@gmail.com	13.01.2026
				OMP(I) (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd. Vs Mr. Kehar Singh	Kunwar Singh	9939181605	KPSADVO CATES@G MAIL.COM	15.12.2025
				CS(comm)	617/2025	28.07.2025	Onesto Labs(Pvt.) Ltd. Vs Clay Co. Cosmetics Pvt. Ltd.	Sh Prabhutandon	8750905558	litigation@ashwathhlegals.com	12.12.2025
				CS(comm)	645/2025	05.08.2025	Shashi Khanna Overseas Pvt Ltd.	Sh Pankaj Bhagat	8800791415	jalpalegal@gmail.com	05.01.2026
				Misc (DJ)	1244/2025	21.11.2025	Bank of Baroda Vs Pooja Yadav & Anr.	Rajnish Kr. Banyal	9810872353	rajnish-122@yahoo.co.in	15.01.2026
				CS (comm)	726/2025	10.09.2025	Prakritik Samvardhan Private Limited vs Belu Devi (Sole Proprietor of Belu Devi T/a Amit Glass House)	Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	18.12.2025
				CS (comm)	990/2025	03.12.2025	Petra Global Logistic Pvt Ltd VS Thermoking And Anr	Lalit Sharma	9810299997	lalit.sharma@hotmail.com	19.01.2025
				CS (comm)	1018/2025	11.12.2025	Deepak Aggarwal Vs M/S A V Hospitality Ventures LLP & Ors.	Puneet Dhawan	9899141610	aorpuneet@gmail.com	22.01.2026
				CS (comm)	871/2025	29.10.2025	M/S Nirmal Trading Co. Vs Printland Digital (India) Pvt. Ltd.	Stuti Wason	9811227766	WASONAN DWASON. GMAIL.COM	15.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				OMP (comm)	52/2025	04.08.2025	Mother Dairy Employees CGHS Vs Sh Balaji Projects	Sh Medhanshu Tripathi	9350188064	medhanshu@yahoo.co.in	21.01.2026
				CS (comm)	1036/2025	15.12.2025	State Bank of India Vs Ganesh Wakchaure	Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	31.01.2026
				OMP(I) (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Mr. Kehar Singh	Kunwar Singh	9939181605	KPSADVOCATES@GMAIL.COM	23.01.2026
				CS (comm)	1008/2025	03.12.2025	M/S Usha Aluminium Pvt. Ltd. Vs	Nancy Jain	9660729214	e3legal@gmail.com	16.01.2026
				CS (comm)	417/2022	18.04.2022	Manu Sawhney & Anr Vs M/S Athletis EOK Anr.	Arjun Dewan	9810700027	arjun.dewan85@gmail.com	09.01.2026
				CS (comm)	967/2025	28.11.2025	MS the sound through its authorized representative viz Mr Samantak Bhadra Vs ICRI Life Sciences Pvt Ltd.	Madhumitha Kesavan	8951780808	advradhumithakesavan@gmail.com	29.01.2026
				CS (comm)	1047/2025	17.12.2025	Rohit Agarwal Vs State Bank of India & Ors.	Bhuvnesh Sehgal	9810149006	sehgalbhuvnesh2@gmail.com	03.02.2026
				Misc(DJ)	972/2025	15.09.2025	Airtec Electro Vision Pvt Ltd. Vs Mr. Santosh Prop of MS M K Enterprise	Govind Suri	8130909187	litigation@surico.in	02.01.2026
				CS (comm)	1029/2025	13.12.2025	Ms Akansha Gupta Vs M/S New Shop Cstore Network Pvt Ltd	Harsh Goyal	9711513525	goyal.harsh345@gmail.com	29.01.2026
				CS (comm)	786/2025	25.09.2025	Adobe Incorporated Vs Tushal Mittal	Ms Aarsha Behl	9818061242	aarsha@sai.krishnaassociates.com	03.01.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PLAINTIFF NAME VS DEFENDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	248/2025	01-09-2025	M/S MANMOHAN SINGH WADHWARA CONSTRUCTION PVT. LTD. V/S M/S NUOSHINGH ENERGY PVT. LTD.	9811161525	sksingh116@gmail.com	06-12-2025
			101	CS COMM	325/2025	27-11-2025	STATE BANK OF INDIA V/S THAKUR RAJNEESH & ANR.	9899408618	shaliniupadhyay.advocate@gmail.com	08-12-2025
			101	CS (COMM)	305/2025	12-11-2025	SAMIKSHA GARG & ASSOCIATES V/S BAGGA DOZERS & DOZERS LTD.	9818717198	balvinderbagg@gmail.com	13-12-2025
			101	CS COMM	232/2025	18-08-2025	M/S A TO Z SOLUTIONS V/S M/S 3 ELEMENTS	9999938910	-	15-12-2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS (COMM)	134/2025	11-11-2025	DANDONA FINANCE LTD Vs TUSHAR VERMA	9999855157	advjitenderyadav2017@gmail.com	01-12-2025
			---do----	CS (COMM)	141/2025	18-11-2025	DIVISHA TRADING COMPANY THROUGH ITS PROPRIETOR MSDHAWAN, AYUSHI JAIN Vs GSVM STEEL INDIA PRIVATE LIMITED	9999309222, 8750021607	contact@utkrishthalaw.com	01-12-2025
			---do----	CS (COMM)	108/2025	12-08-2025	BANK OF BARODA Vs MR. PAWAN KUMAR	9650501903	advhunnysharma.28@gmail.com	06-12-2025
			---do----	CS (COMM)	139/2025	18-11-2025	CENTRAL BANK OF INDIA VsINDERJEET	97838821105	kkmudgil29@gmail.com	08-12-2025
			---do----	CS (COMM)	140/2025	18-11-2025	G K RANGWALA AND CO PVT LTD Vs KUSUM AND PAINTS	8802200600	adv.vssharm@gmail.com	09-12-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DAR	---	do----	CS (COMM)	142/2025	22-11-2025	CENTRAL BANK OF INDIA Vs MRS. RAJO & ORS.	K7838821105	kkmudgil29@gmail.com	09-12-2025	
			---	do----	CS (COMM)	143/2025	22-11-2024	CENTRAL BANK OF INDIA Vs RANBIR SINGH & ORS.	K7838821105	kkmudgil29@gmail.com	09-12-2025	
			---	do----	CS (COMM)	144/2025	22-11-2023	CENTRAL BANK OF INDIA Vs MALTA DEVIM & ORS.	K7838821106	kkmudgil29@gmail.com	09-12-2025	
			---	do----	CS (COMM)	145/2025	22-11-2022	CENTRAL BANK OF INDIA Vs LAXMAN & ORS.	K7838821107	kkmudgil29@gmail.com	09-12-2025	
			---	do----	CS (COMM)	147/2025	01-12-2025	STATE BANK OF INDIA Vs ABHILASH MITTAL	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	11-12-2025
			---	do----	CS (COMM)	150/2025	09-12-2025	RUVIENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PRIVATE LIMITED	ALOK SHARMA	9953433853	aloksharma@live.com	13-12-2025
			---	do----	CS (COMM)	138/2025	18-11-2025	UNION BANK OF INDIA Vs MOHIT TIWARI	PRACHI KUMAR	9911118926	advocate.ravi79@gmail.com	19-12-2025
			---	do----	CS (COMM)	149/2025	08-12-2025	IDBI BANK LTD Vs SAPNA DEVI	VIVEK KUMAR	9811867703	kumarvivek2adv@gmail.com	20-12-2025
			---	do----	CS (COMM)	146/2025	27-11-2025	NAR BAHADUR ROKAS Vs MATHURA DUTT JOSHI & ANR.	SHAILEN DUTTA PRATAP SINGH	9871381699	shailendrapratapsinghadv@gmail.com	23-12-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DAR	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 482/2025	05.08.2025	FAKHRE ALAM Vs SUBHASH GAUTAM	SARVESH TYAGI	8700925528	SARVESH TYAGI23@GMAIL.COM	08.12.2025	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 306/2025	14.05.2025	BANK OF INDIA VS LOKENDRA	VISHWANATH PRASAD TYAGI	8287291669	ADV.VISHWA23@GMAIL.COM	20.12.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 598/2025	13.10.2025	MIRAJ ENTERTAINMENT VS JAI KRISHANT	ARUN SUPADHYA	9810224624	ARUNUPADHYA2004@GMAIL.COM	15.12.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 632/2025	04.11.2025	BANK OF BARODA VS ANIL KUMAR	GEETANJALI SHARMA	9810224624	ADVGEETANJALI.05@GMAIL.COM	09.12.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 542/2023	27.10.2023	SURESH RASTOGI VS MOHD ADIL	SANJAY RASTOGI	9811151952	VAKIL.ARASTOGI@GMAIL.COM	08.12.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 624/2025	07-12-2024	B. L. Agro Industries Limited VS Deep Shakti Natural	Jitendra Nath Pathak	9717930407	pathak.jn72@gmail.com	02-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 625/2025	31-10-2025	Bank of Baroda VS Manoj Tyagi	JSHI & ASSOCIATES	9910568669	advumeshioshi@gmail.com	02-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 637/2025	07-11-2025	MANOJ JAIN BASANT KUMAR VS	ANIL RA & ASSOCIATES	860004188	anil.rakha@hotmail.com	05-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 520/2025	25-08-2025	UNION BANK OF INDIA Vs MOHIT SOORMA SHALIMAR JOD	Kamaljit Singh	9868487861	KamaliitsinEhrranot@gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 418/2025	07-07-2025	VLK ASSOCIATES PRIVATE LIMITED VS VIKAS KUMAR SETHIA	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	10-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 550/2025	09-09-2025	M S PRECIOUS WINDING WIRES Through its proprietor partner sh Sanjay Goel Vs MS Ashok Electrical Co Through its proprietor Sh Sushil Gupta	AVNISH SHUKLA	9871603366	avnishshuklaadvocate@gmail.com	12-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 678/2025	02-12-2025	Canara Bank Vs Hrishikesh Roy	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	15-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 592/2025	10-10-2025	CENTRAL BANK OF INDIA Vs RAZIA AND ANR	KAMAL GUPTA	9868249232	kamal77mehta@gmail.com	16-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 593/2025	10-10-2025	CENTRAL BANK OF INDIA Vs JAVED PASHA	KAMAL GUPTA	9868249232	kamal77mehta@gmail.com	16-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 687/2025	06-12-2025	Wrap Fashion Private Limited Vs Bansal Enterprises	SUNIL KUMAR OJHA	8800972470	advocate.skjha@gmail.com	24-12-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 642/2025	10-11-2025	VLK ASSOCIATES PVT LTD Vs NYSAA RETAIL PRIVATE LIMITED	MANISH KUMAR	9968466963	advocatemanishkumar@outlook.com	24-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 692/2025	09-12-2025	ADEERA PACKAGING PRIVATE LIMITED Vs FIBS LOGISTICS INDIA PRIVATE LIMITED	SIMRAN BRAR & ANNSARI	9650204869	officesbk123@gmail.com	26-12-2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 707/2025	15-12-2025	State Bank of India Bhubnesh Sharma Proprietor of New Anuradha Engg Works	SUCHITA DIXIT	8896932833	agnihotrisuchita@gmail.com	26-12-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAH	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	OMP(COMM) 15/2025	26.11.2025	IHBAS VS ALERT PESTICIDE CONTROL	TUSHAR SANNU	9911991166	adv.tusharsannu@gmail.com	01.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 407/2025	04.07.2025	M/S TIRUPATI JONU VS	ANKIT AGGARWAL	9911704639	adv.ankit8@yahoo.com	02.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 671/2025	28.11.2025	STATE BANK OF INDIA VS SUPRATIM DEY	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	02.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS HARI GROUP	ABHISHEK SHARMA	9899799332	sharma26abhishek26@gmail.com	03.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 680/2025	03.12.2025	M/S FCB VS M/S RV MARTS	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	03.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 610/2025	16.10.2025	M/S CLG GROUP VS SHARIF AHMAD	MUNISH SINGHAL	9810001954	adv@thedehilawfirm.com	03.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 686/2025	06.12.2025	PHOOL KUMAR PULKIT GOEL VS	DHRUV SHARMA	8587030456	dhruvsharmaadv@gmail.com	03.12.2025

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate Name	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service Process
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 691/2025	09.12.2025	STATE BANK OF INDIA VS PREETI SINHA	JEEWAN PARKASH GUPTA	9810099243	jpgadvocate@gmail.com	13.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID	9811750070	zahid9811750070@gmail.com	13.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWAL	SHALINI UPADHYAY	9899408618	shaliniadvocate@gmail.com	15.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 649/2025	12.11.2025	BIMLESH KUMAR SINGH VS TARUN	PRACHI MAHESH WARI	9873549477	prachi1160@gmail.com	18.12.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 710/2025	18.12.2025	STATE BANK OF INDIA VS R K INNOVATIVE	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	19.12.2025
			42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL					
43	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST								
TOTAL				181						